

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2982
TO BE ANSWERED ON- 12/12/2024

FINANCIAL ASSISTANCE TO TRIBALS

2982. DR. HEMANT VISHNU SAVARA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has provided any financial assistance to tribal dominated Palghar district for entrepreneurship, education, and self-reliance; and
(b) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (b): Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the of the Scheduled Tribes (STs) in the country including Palghar District of Maharashtra.

Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). 288 EMRS schools were initially funded under Grants under Article 275(1) of the Constitution, which are being upgraded as per the new model. Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country. Ministry of Tribal Affairs approved 39 EMRSs in Maharashtra, out of which 37 EMRSs are reported to be functional. Ministry has approved 7 EMRSs in Palghar district, out of which 5 are reported to be functional. Ministry releases funds to National Education Society for Tribal Students (NESTS) and NESTS further releases funds to States/ UTs/ PSUs/ Construction Agencies/ State Societies as per their requirements for construction of EMRSs and recurring cost for running of the schools. NESTS has released Rs. 12,919.16 lakh in 2022-23 and Rs. 8,525.91 lakh in 2023-24 to Maharashtra.

Ministry is also implementing schemes – Pre- Matric Scholarship to ST students, Post- Matric Scholarship to ST students, National Scholarship for Higher Education for ST students, National Fellowship for ST students, National Overseas for ST students for providing scholarship to ST students in the country.

Under Pradhan Mantri Janjati Adivasi Nyay Maha Abhiyan (PM JANMAN), Ministry of Tribal Affairs has approved 30 multi-purpose centres (MPCs) with total approved funds of Rs.1800 lakhs (@Rs.60 lakhs per MPC) in Palghar district, Maharashtra which are aimed at providing multiple services including health, nutrition, skilling etc to PVTG habitations.

In Palghar district of Maharashtra, under the Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme, TRIFED has sanctioned 5 Van Dhan Vikas Kendras (VDVKs) amounting to Rs. 75 lakhs, associated with about 1500 members in Palghar district of Maharashtra. Additionally, under the PM-JANMAN, TRIFED has sanctioned 8 VDVKS in Palghar district with a financial outlay of Rs. 36.25 lakhs, associated with about 725 Particularly Vulnerable Tribal Groups (PVTG) members.

National Scheduled Tribes Finance and Development Corporation (NSTFDC), under Ministry of Tribal Affairs (MoTA) has extended financial assistance in the form of concessional loans to the tribal dominated Palghar district. This financial assistance is given through the implementing agencies in the State of Maharashtra for self-employment. NSTFDC has disbursed ₹324 lakh covering 162 tribal beneficiaries in Palghar district (Maharashtra) for various activities including Agriculture Service Centre, Brick Business, Buffalo Rearing, Poultry Farming, Goat Rearing, Flour Mill, Hotel Dhaba, Egg and Chicken Shops, Vegetable and Fish Retailing, Grocery Store, Garage, Cargo Vehicle, Decorators and Online Seva Kendra.

The Ministry has approved VDPs of 1542 villages of Maharashtra (95 villages in Palghar District) under Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY). The Ministry has released an amount of Rs. 134.85 crores to the State of Maharashtra under the scheme.

Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA) has been launched which will cover more than 63000 villages including the villages covered under PMAAGY. Maharashtra will have 4975 villages under DA-JGUA. The State Govt has been advised to cover these villages under DA- JGUA, which is more structured version of PMAAGY with dedicated convergence of funds and saturation for key interventions from line Ministries and State departments. It envisages providing dedicated funds for multi-sectoral interventions through convergence of specific schemes of line Ministries/Departments.
